

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 74/Confdl./2025  
II-1-10/2001

Bilaspur, dated the 12<sup>th</sup> February, 2025

In partial modification of Registry Order No. 1487/Confdl./2024/II-1-10/2001 dated 09.11.2024, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Smt. Justice Rajani Dubey, who is the Portfolio Judge of Civil Districts Bilaspur and Dhamtari, as Portfolio Judge of the Civil Districts Baloda-Bazar and Bastar (Jagdalpur) also temporarily with immediate effect, until further orders.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(K. VINOD KUJUR)  
REGISTRAR GENERAL

Endt. No. 75/Confdl./2025  
II-1-10/2001

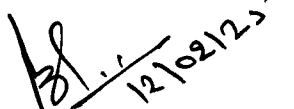
Bilaspur, dated the 12<sup>th</sup> February, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21. Principal District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
22. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur/Janjgir-Champa for information.
23. Judge, Family Court, Balod/ Baloda-Bazar/ Bemetera/ Dakshin Bastar at Dantewara/ Dhamtari/ Bastar (Jagdalpur)/ Jashpur/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Kondagaon/ Korba/ Manendragarh/ Mahasamund/Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja for information.
24. Special Judge under S.C. & S.T. (P.A.) Act, Bastar at Jagdalpur/ Bilaspur/ Durg/ Janjgir-Champa/ Jashpur/ Koriya (Baikunthpur)/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur) for information.
25. Judge, Commercial Court (District Level), 2<sup>nd</sup> Floor, Niti Bhawan, Opposite C.G.P.S.C. Building, Sector-19, Nawa Raipur, Atal Nagar 492002, C.G. for information.
26. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
27. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Checker/ Works), High Court of Chhattisgarh, Bilaspur for information.
28. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
29. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
30. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
32. Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Establishment/ Lawazima), High Court of Chhattisgarh, Bilaspur for information.
33. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/SUVAS/ Translation/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
34. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

  
(K. VINOD KUJUR)  
REGISTRAR GENERAL